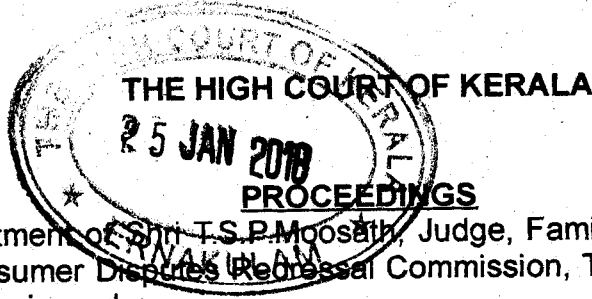


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Kochi - 682 031
Dated - 23-01-2018

Judiciary - Appointment of Shri T.S.P. Moosath, Judge, Family Court, Attingal as Judicial Member, State Consumer Disputes Redressal Commission, Thiruvananthapuram - Relief of the officer - Orders issued.

Read : 1. GO(P) No. 1/2018/CAD dated 08/01/2018

ORDER NO. B1(A) - 41126/2017

As per the Govt. Order read above, the Government have appointed Shri T.S.P. Moosath, Judge, Family Court, Attingal as Judicial Member, State Consumer Disputes Redressal Commission, Thiruvananthapuram.

Shri T.S.P. Moosath is continuing as Judge, Family Court after retirement on superannuation on 30.11.2016, as per the provisions of Rule 4(5) of the Family Courts Act, 1984 and Rule 3 of Family Courts (Kerala) Additional Rules, 1990.

In the circumstances, the following orders are issued :

Shri T.S.P. Moosath, Judge, Family Court, Attingal, will handover charge of his office to Shri P.V. Anishkumar, Judge, Family Court, Thiruvananthapuram and proceed to take up his new appointment.

The Judge, Family Court, Thiruvananthapuram will hold full additional charge of the Judge, Family Court, Attingal until further orders.

(By Order)



K. Haripal
K. Haripal
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Government, Home (C) Department, Thiruvananthapuram
(with C/L)
The Special Secretary to Government, Consumer Affairs Department, Thiruvananthapuram
(with C/L).
The State Consumer Disputes Redressal Commission, Thiruvananthapuram
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy, Athani, Ernakulam.
The District Judge, Thiruvananthapuram
The Judge, Family Court, Attingal
The Judge, Family Court, Thiruvananthapuram
The Officers concerned

P.T.O.

87900

The Private Secretary to the Chief Justice, High Court.
The Private Secretary to the Hon'ble Mr. Justice P.N. Ravindran
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B1(D), B2(A), B3(A), B4(A), B5(A), C1, D3, E1 & I1 seats, E-Courts Cell, Computer cell, High Court. ✓
The Kerala Judicial Academy, Athani, Ernakulam.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable Judges